


# NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of ready Certified copies for the period 01/07/2016 to 31/12/2016 in suit/appeals/matters which are ready for delivery is notified on the notice board.

They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same within 15 days from the date of this notice i.e. on or before 27/01/2017 failing which the said applications along with certified copies will be treated as disposed of and filed.

BY ORDER

  
Section Officer,  
High Court of Bombay  
at Goa, Panaji.